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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CS(OS) 851/2023, I.A. 25740/2023 & I.A. 25742-25743/2023**  
**M/S RELIANCE JIO INFOCOMM LTD & ANR. ....Plaintiffs**

Through: Mr. K.R. Sasiprabhu, Mr. Aditya  
Swarup, Mr. Vishnu Sharma, Mr.  
Vijay Valsan, Mr. Mohd. Ilyas, Ms.  
Kriti Gupta and Ms. Namrata Saraogi,  
Advs.

versus

**VIREN TELECOM PVT LTD & ORS. ....Defendants**  
Through:

**CORAM:**  
**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

% **ORDER**  
**16.07.2025**

In view of the Full Court Reference to bid farewell to Hon'ble Mr.  
Justice Vibhu Bakhru, the matter could not be taken up for hearing today.  
List on 25.11.2025.

**BY ORDER**

**COURT MASTER**

**JULY 16, 2025**